

कोई प्रस्ताव नहीं है। तथापि, आपात स्थिति की अवधि के दौरान लिये गये ऐसे निर्णयों, जो आपातस्थिति पूर्व मानकों के किसी भी प्रकार से विपरीत हैं, का पुनर्विलोकन कर उनमें संशोधन किया जा रहा है।

News-Items relating to Sanjay Gandhi

*39. SHRI R. K. MHALGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state how many "news-items" relating to Shri Sanjay Gandhi have been released on All India Radio during the period from 1st January, 1976 to 18th January, 1977?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): One hundred and ninety-two in the Central news bulletins broadcast from Delhi.

Inquiry into damage to Kidneys of Shri Jayaprakash Narayan

*40. SHRI S. KUNDU: Will the Minister of HOME AFFAIRS be pleased to state whether Government have decided to institute an enquiry to find out how the kidneys of Shri Jayaprakash Narayan were damaged during his period of detention in the jail?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): Government have decided to hold an enquiry into this matter. The exact mode of enquiry and its scope will be determined in consultation with the Ministry of Health and Family Planning.

Scholarships for Students of Sainik School, Chitorgarh

51. SHRI O. P. TYAGI: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 230 on the 10th

March, 1976 regarding increase in amount of scholarships for students of Sainik School, Chitorgarh and state:

(a) whether the school authorities of Sainik School, Chitorgarh have again asked the parents of students to deposit the balance amount for the year 1975-76 and 1976-77 after the lapse of one year; and

(b) if so, the justification therefor?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH):

(a) Yes, Sir.

(b) According to the information received from the Sainik School, Chitorgarh, the parents of students were asked to remit the difference of amount of fees pending receipt of the same from the Delhi Administration. The money so realised from the parents will, however, be refunded after payment is received from the Delhi Administration. According to the information received from the Delhi Administration, necessary funds have now been arranged by re-appropriation and the payment of additional amount is being authorised.

दिल्ली में सुपर बाजार की शाखाओं में
लाभ हानि

52. श्री नारायण कृष्ण शेजवलकर :
क्या नागरिक पूति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि दिल्ली में गत दो वर्षों में सुपर बाजार की विभिन्न शाखाओं में से प्रत्येक शाखा में कितना-कितना लाभ/हानि हुआ ?

वाणिज्य तथा नागरिक पूति और सहकारिता मंत्री (श्री मोहन धारिया) :
कोऑपरेटिव स्टोर लि०, (सुपर बाजार), दिल्ली ने केन्द्रीकृत लेखा विधि अपनायी है, जिसमें शाखावार लाभ हानि की स्थिति नहीं दर्शायी जाती। सहकारिता वर्ष 30 जून, को समाप्त होता है, अतः पिछले